

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-142/2007/12424/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mridu Chanda Bordoloi,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the nd 22 December, 2023.

Sub:- **Casual leave.**

Ref:- No. JDC/481 dated 19.12.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.12.2023, along with station leave permission from the morning of 21.12.2023 till the evening of 21.12.2023**, has been granted. The District & Sessions Judge, Kamrup (M), and in her absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-142/2007/12425-12426/A dated , 22-12-23

Copy to.

1. The District & Sessions Judge, Kamrup (M).
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)